

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A(CAA)No.229/KB/2017

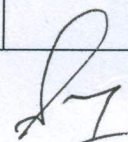
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Reward Consultants Pvt Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI AGARWAL


PETITIONER

  
 9/11/17


**ORDER**

Ld. Pr. CA for the petitioner made a request for adjournment. Prayer is allowed.

List on 29/11/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)